

LOK SABHA  
STARRED QUESTION NO.\*211  
TO BE ANSWERED ON 16.03.2017

**INCENTIVES TO LOOM WEAVERS**

\*211. SHRI K.N. RAMACHANDRAN:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether the Government is formulating a scheme to provide incentives and special concessions to loom weavers to utilize solar energy and conventional sources of energy for increasing production/profit; and
- (b) if so, the details thereof and the road map drawn in this regard?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)  
MINISTER OF STATE FOR TEXTILES  
(SHRI AJAY TAMTA)

(a) & (b): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. \*211 DUE FOR ANSWER ON 16.03.2017.**

**(a):** Yes, Madam.

**(b):** For the development of the powerloom sector, Government of India has formulated 'Solar Energy Scheme' as a component of the 'Integrated Scheme for Powerloom Development'. The scheme will come into force w.e.f. 01.04.2017. The features, incentives and concessions under the scheme are given in the Annexure:

Solar Energy Scheme for Powerloom Sector

1.0 Objective:

The prime objective of the Solar Energy Scheme for Powerloom Sector is to provide financial assistance/capital subsidy to small powerloom units for installation of **Solar Photo Voltaic (SPV) plant** in order to alleviate the problem of power cut / shortage, being faced by the decentralized powerloom units in the country, so as to improve utilization, efficiency, productivity to face both the domestic and international markets competitively. The proposed scheme will be implemented as a component under Integrated Schemes for Powerloom Development (ISPD).

2.0 Scope of the Scheme:

Under the Scheme, the **Solar Photo Voltaic (SPV) plant** is to be implemented in two modes; (i) On-Grid Solar Power Plant and (ii) Off-Grid Solar Power Plant.

**On Grid Solar Power Plant** is suitable for areas where power cuts/shortage is negligible and power tariff is high whereas **Off Grid Solar Power Plant** is suitable for areas where there is power shortage & on grid power is not continuously available which require storage through battery back-up.

***On Grid Solar Power Plant** consists of Solar Photo Voltaic panels with installation poles and Invertors/PCUs with matching capacity whereas **Off Grid Solar Power Plant** consists of Solar Photo Voltaic panels with installation poles, Invertors/PCUs with matching capacity and battery with minimum backup capacity for 03 hours.*

3.0 Eligible Units: Condition of Eligibility:-

- i. **Powerloom Units** in the decentralized MSME Sector, **which are registered and having up to 8 looms**; with Electricity Bill in favour of the applicant Unit or appropriate power (electricity) sharing documents as applicable.
- ii. Units should have shade free roof top/area
- iii. PAN card in favour of the applicant Unit

#### 4.0 Quantum of Subsidy:

Government of India shall provide financial assistance/capital subsidy to the extent of 50%,75% & 90% of the basic cost of the **Solar Energy Plant** (Cost of Solar Panel + Inverter + batteries) to the applicants of General category, SC & ST respectively, subject to a maximum ceiling of subsidy as per the following:-

Sr. no	Capacity in terms of Kilo Watt Pick (KWP)	Estimated cost of Equipment and component		Maximum subsidy in rupees	
		For On-Grid Solar Power Plant	For Off-Grid Solar Power Plant	For On-Grid Solar Power Plant	For Off-Grid Solar Power Plant
1	<b>4 KWP</b> (Typically suitable for <b>04 looms</b> )				
	General @ 50%	4,50,000/-	5,50,000/-	2,25,000/-	2,75,000/-
	SC @ 75%			3,37,500/-	4,12,500/-
	ST @ 90%			4,05,000/-	4,95,000/-
2	<b>6 KWP</b> (Typically suitable for <b>06 looms</b> )				
	General @ 50%	6,00,000/-	7,50,000/-	3,00,000/-	3,75,000/-
	SC @ 75%			4,50,000/-	5,62,500/-
	ST @ 90%			5,40,000/-	6,75,000/-
3	<b>8 KWP</b> (Typically suitable for <b>08 looms</b> )				
	General @ 50%	7,50,000/-	9,50,000/-	3,75,000/-	4,75,000/-
	SC @ 75%			5,62,500/-	7,12,500/-
	ST @ 90%			6,75,000/-	8,55,000/-

The Scheme is meant for Units having 04, 06 & 08 powerlooms and subsidy will be provided as per the above table. The subsidy will be considered for Units having less than 04 looms on pro-rata basis considering the subsidy meant for 04 looms as indicated in above table. For Units having 05 looms subsidy will be considered on pro-rata basis of the subsidy being provided to 06 looms as indicated in the table above. For Units having 07 looms, subsidy will be considered on pro-rata basis of the subsidy being provided to 08 looms as indicated in the table above. For Shuttleless looms, the quantum of subsidy will be based on the actual requirement of power and on pro-rata basis of the subsidy being provided to 08 looms (8KWP) as indicated in the table above.

5.0 The above subsidy will be extended for both credit linked and non-credit linked projects. The subsidy will be considered only for installation of the complete Solar Photo Voltaic (SPV) plant for running powerloom units and not for individual components.

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